



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 22.01.2026

### NOTICE

Please take notice that the following matters listed in the Court – III on 21.01.2026 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1644 of 2024 & I.A. No. 5993 of 2024  <b>Part Heard</b>	Laxmimukund Enterprises Pvt. Ltd. Vs. Yash Metallics Pvt. Ltd.	<b>21.01.2026</b>	<b>26.02.2026</b>
2.	Comp. App. (AT) (Ins) No. 2188 of 2024  <b>Part Heard</b>	Shantilal Karamshi Patel Vs. Kailash T Shah & Ors.	<b>21.01.2026</b>	<b>27.02.2026</b>
3.	Comp. App. (AT) (Ins) No. 325 of 2025  <b>Part Heard</b>	Dinesh Keshawrao Atkare & Anr. Vs. Palak Swapnil Desai, Erstwhile RP of Santoshi Barrier Film India Pvt. Ltd. & Anr.	<b>21.01.2026</b>	<b>26.02.2026</b>

By order of Hon'ble Chairperson  
-Sd/-  
Registrar (I/c)